



\$~3, 4, 6, 20-25

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 146/2022, CM APPLs. 377/2022 &7457-58/2022

UNION OF INDIA & ORS.

..... Petitioners

Through

Ms Madhusmita Bora and Mr Bijoy

Kumar Pradhan, Advocates. Mr Hanu Bhaskar, CGSC.

Mr Anurag Ahluwalia, CGSC with Mr Danish Faraz Khan and Mr Rishab Narayan, Advocates.

versus

KARUNA SHANKAR DUBEY & ORS.

.... Respondents

Through

Ms Tanya Agarwal and Mr Durga

Dass Vashisht, Advocates.

Mr M.K. Bhardwaj, Mr Ridam Arora

and Ms Alisha Saini, Advocates.

4

+ W.P.(C) 2088/2022 & CM APPL. 5994/2022, 8618-19/2022

UNION OF INDIA & ORS.

..... Petitioners

Through

Ms Madhusmita Bora and Mr Bijoy

Kumar Pradhan, Advocates. Mr Hanu Bhaskar, CGSC.

versus

AUTEE GOPAL SHANKARRAO & ANR

..... Respondents

Through

Ms Tanya Agarwal and Mr Durga

Dass Vashisht, Advocates.

Mr M.K. Bhardwaj, Mr Ridam Arora

and Ms Alisha Saini, Advocates.

6+

W.P.(C) 2535/2022 & CM APPL. 7252/2022

UNION OF INDIA & ORS.

..... Petitioners

Through

Ms Madhusmita Bora and Mr Bijoy

Kumar Pradhan, Advocates. Mr Hanu Bhaskar, CGSC.

versus

SUNIL GOPALRAO SHINKHEDE

..... Respondent

W.P.(C) 146/2022

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Through Ms Tanya Agarwal and Mr Durga

Dass Vashisht, Advocates.

Mr M.K. Bhardwaj, Mr Ridam Arora

and Ms Alisha Saini, Advocates.

20 +

W.P.(C) 10476/2020, CM APPLs. 34085/2020, 26823/2021 & 33209/2021

UNION OF INDIA & ORS. Petitioners

Through Ms Madhusmita Bora and Mr Bijoy

Kumar Pradhan, Advocates. Mr Hanu Bhaskar, CGSC.

versus

S. S. PANDIAN & ORS. Respondents

Through Mr M.K. Bhardwaj, Mr Ridam Arora

and Ms Alisha Saini, Advocates.

Mr G. Natarajan, Advocate for R-1 to

7 and 9 to 73.

Mr Samrat Nigam and Mr

Abhimanyu Walia, Advocates for R8.

21 +

W.P.(C) 1244/2021 & CM APPLs. 3471-72/2021

UNION OF INDIA & ORS. Petitioners

Through Ms Madhusmita Bora and Mr Bijoy

Kumar Pradhan, Advocates. Mr Hanu Bhaskar, CGSC.

versus

KULVINDER SINGH KANG & ORS. Respondents

Through Mr Ashwani Bhardwaj, Advocate.

Mr Samrat Nigam and Mr Abhimanyu Walia, Advocates for R-

8.

22 +

W.P.(C) 1726/2021, CM APPLs. 4981/2021 & 10558/2021

UNION OF INDIA Petitioner

Through Ms Madhusmita Bora and Mr Bijoy

Kumar Pradhan, Advocates. Mr Hanu Bhaskar, CGSC.

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V	er	S	n	S
v	\sim 1	o	u	o

R.K. NAGPAL & ORS. Respondent

Through Mr M.K. Bhardwaj, Mr Ridam Arora

and Ms Alisha Saini, Advocates.

Mr Samrat Nigam and Mr Abhimanyu Walia, Advocates for R-

8.

23 +

W.P.(C) 2187/2021 & CM APPLs. 6366-67/2021

UNION OF INDIA & ORS.

..... Petitioners

Through Ms Madhusmita Bora and Mr Bijoy

Kumar Pradhan, Advocates. Mr Hanu Bhaskar, CGSC.

versus

SUNITA & ORS. Respondents

Through Mr M.K. Bhardwaj, Mr Ridam Arora

and Ms Alisha Saini, Advocates.

24

+ W.P.(C) 2544/2021 & CM APPLs. 7496-97/2021

UNION OF INDIA & ORS. Petitioners

Through Ms Madhusmita Bora and Mr Bijoy

Kumar Pradhan, Advocates. Mr Hanu Bhaskar, CGSC.

versus

KUMUD MALIK & ANR. Respondents

Through Mr M.K. Bhardwaj, Mr Ridam Arora

and Ms Alisha Saini, Advocates.

25 +

W.P.(C) 2743/2021& CM APPLs. 8168-69/2021

UNION OF INDIA & ORS.

..... Petitioners

Through Ms Madhusmita Bora and Mr Bijoy

Kumar Pradhan, Advocates. Mr Hanu Bhaskar, CGSC.

versus

.P.(C) 146/2022

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GUNJAN BHATNAGAR & ORS.

..... Respondents

Through

Mr M.K. Bhardwaj, Mr Ridam Arora and Ms Alisha Saini, Advocates.

CORAM:

HON'BLE MR. JUSTICE RAJIV SHAKDHER HON'BLE MR. JUSTICE TALWANT SINGH

ORDER

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17.02.2022

[Physical Hearing/Hybrid Hearing (as per request)]

- 1. At the request of counsel for the parties, list the above-captioned matters on 27.07.2022, at the end of the board, in the category of 'After Notice Miscellaneous Matters.'
- 2. In the meanwhile, counsel for the parties will ensure that pleadings are complete in the matter.
- 3. Counsel for the parties will also file their written submissions, in case they are not placed on record, as yet. The written submissions shall not exceed three pages, and will be filed at least three days before the next date of hearing.

RAJIV SHAKDHER, J

TALWANT SINGH, J

FEBRUARY 17, 2022/pa

Click here to check corrigendum, if any

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